

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2664
ANSWERED ON:17.08.2011
FINANCIAL IRREGULARITIES IN CENTRAL UNIVERSITIES
Dhruvanarayana Shri R.

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the instances of violation of norms and financial other irregularities and malpractices in the Central Universities have come to the notice of the Government;
- (b) if so, the details thereof;
- (c) whether the Government has conducted the independent, controlled, scientific studies to assess the change impact analysis of central aid schemes on technology upgrade at universities;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT(DR. D. PURANDESWARI)

(a)and (b) The Central Universities are autonomous bodies established under the Act of Parliament and the Central Government has no role in their day- to-day functioning. Complaints received against the University Authorities are usually forwarded to the University for necessary action at their end. However, a Fact Finding Committee, constituted with the approval of Visitor, Aligarh Muslim University, to inquire into the alleged financial irregularities, have recently submitted its report and the matter has been handed over to the CBI for investigation. Another Fact Finding Committee, constituted by University Grants Commission, to inquire into the complaints against the University authorities, including the Vice-Chancellor of Visva Bharati, has also submitted its report which is under consideration with the Government.

(c)to (e) No, Sir.